

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: MAY 06, 2024

No.193/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate, Almora is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Almora, as additional assignment.

No.194/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate, Bageshwar is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Bageshwar, as additional assignment.

No.195/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate, Chamoli is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Chamoli, as additional assignment.

No.196/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Civil Judge (Jr. Div.), Champawat is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Champawat, as additional assignment.

No.197/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, 6th Additional Civil Judge (Sr. Div.), Dehradun is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Dehradun, as additional assignment.

No.198/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate-I, Haridwar is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Haridwar, as additional assignment.

No.199/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Civil Judge (Jr. Div.), Nainital is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Nainital, as additional assignment.

No.200/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate, Pauri Garhwal is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Pauri Garhwal, as additional assignment.

No.201/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Civil Judge (Jr. Div.), Pithoragarh is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Pithoragarh, as additional assignment.

No.202/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate, Rudraprayag is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Rudraprayag, as additional assignment.

No.203/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Civil Judge (Jr. Div.), Tehri Garhwal is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Tehri Garhwal, as additional assignment.

No.204/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate-I, Udham Singh Nagar is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Udham Singh Nagar, as additional assignment.

No.205/UHC/Admin.A-2/2024

In addition to the Police Challan Cases, Judicial Magistrate, Uttarkashi is also nominated as *Presiding Officer* of the Virtual Court under Motor Vehicles Act, 1988 to adjudicate Transport Department Challan cases through virtual electronic platform for the entire district of Uttarkashi, as additional assignment.

By Order of Hon'ble the Chief Justice,

Sd/-
(Kaushal Kishore Shukla)
I/c Registrar General

No.2332/UHC/Admin.A-2/Transf.-Posting/2024

Dated: May 06, 2024

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Hon'ble the Chief Justice.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.

P.T.O.

9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
26. Deputy Registrar (Accounts) of the Court for information.
27. Chief Treasury Officer (s) of all districts.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**